

DIVISION BENCH  
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/923(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	ESKAY BROTHERS STEELS LTD. VS SKM HOUSING PVT. LTD.
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearances (via video conferencing/physically)**

Mr. Arnab Chakraborty, Adv. : For Petitioner  
Mr. S. Chakraborty, Adv.

Mr. Arun Kumar Upadhyay, Adv. : For Respondent  
Ms. Ishika Neotia, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter for final arguments in terms of order dated 14<sup>th</sup> of March, 2024 on 4/7/2024.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**